

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2018 & IA NO. 1079 OF 2018 &
Appeal No. 351 of 2018 & IA No. 1703 of 2018**

Dated : 09th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 276 OF 2018 & IA NO. 1079 OF 2018

In the matter of:

M/s Alles Solar Private LimitedAppellant(s)
Versus
Bangalore Electricity Supply Company Limited & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M Nuli
Mr. Malla Rao
Mr. Nanda Kumar K.B.
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1 & 3

Mr. Shiva P.
Mr. Joseph Aristotle S. for R-2

Appeal No. 351 of 2018 & IA No. 1703 of 2018

In the matter of:

Chennamangathihalli Solar Power Project LL.P. & Anr. Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-1

ORDER

Reply on behalf of Respondent no. 1 and Appellant are placed on record.

Judgment is reserved.

**(S.D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**